

ration Act, 1948. [*Placed in Library. See No. LT-6936/74*]

REVIEWS AND ANNUAL REPORTS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the National Instruments Limited Calcutta, for the year 1972-73.

(ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1972-73 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6937/74*]

(2) (i) Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, Indunagar, Ootacamund, for the year 1972-73.

(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Indunagar, Ootacamund, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6938/74*]

(3) (i) Review by the Government on the working of the Cement Corporation of India Limited, New Delhi for the year 1972-73.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6939/74*]

(4) (i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1972-73.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6940/74*]

(5) (i) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Neapanagar, for the year 1972-73.

(ii) Annual Report of the National Newsprint and Paper Mills Limited, Neapanagar for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6941/74*]

(6) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the Hindustan Paper Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-6942/74*]

ANNUAL REPORTS AND REVIEWS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) on the activities of the Coir Board and the working of the Coir Industry Act, 1953, for the year 1972-73, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [*Placed in Library. See No. LT-6943/74*]

[Shri Ziaur Rehman Ansari]

(2) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 618A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1972-73.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-6944/74]

(3) A copy of the Annual Report (Hindi and English versions) of the Patent Office for the year 1972-73 under section 155 of the Patents Act, 1970. (Placed in Library. See No. LT-6945/74).

13.13½ hrs.

AMENDMENTS TO DIRECTIONS BY THE SPEAKER

SECRETARY-GENERAL: Sir, I lay on the Table a copy of the amendments to Direction 2 and a copy of Direction 13A issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

13.14 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1974, which was passed by the Lok Sabha at its sitting held on

the 29th April, 1974, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS FORTY-FIRST REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Forty-first Report of the Committee on Private Members' Bills and Resolutions

13.15½ hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORTS OF STUDY TOURS OF STUDY GROUPS

SHRI D. BASUMATARI (Kokrajhar): I beg to lay on the Table a copy each of the following Reports of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Report of Study Tour of Study Group I of the Committee to Calcutta, North Lakhimpur Arunachal Pradesh and Dibrugarh during October, 1973.
- (2) Report of Study Tour of Study Group II of the Committee to Orissa and Calcutta during October, 1973.
- (3) Report of Study Tour of Study Group I of the Committee to Bombay, Bangalore, Mysore and Madras during January-February, 1974.